

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MOUNT EVEREST REALTORS
PRIVATE LIMITED**

1.	Name of Corporate Person	MOUNT EVEREST REALTORS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	26-02-1996
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Delhi
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U70101DL1996PTC076612
5.	Address of the registered office and principal Office (if any) of Corporate Person	Registered Office: 204, Pragati House, 47-48, Nehru Place, New Delhi – 110019
6.	Liquidation commencement date of Corporate Person	31 st August, 2021
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Vivek Kumar IBBI/IPA-002/IP-N00008/2016-2017/10008 Address: C-604, Rosewood Apartments, Mayur Vihar - I, Extension, Delhi – 110 091 Email: vee_singh@yahoo.com Mobile No.: 95992 92249
8.	Last date for submission of claims	30 th September, 2021

Notice is hereby given that the **MOUNT EVEREST REALTORS PRIVATE LIMITED** has commenced Voluntary Liquidation on **31st August, 2021**.

The Stakeholders of **MOUNT EVEREST REALTORS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **30th September, 2021**, to the liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 3rd September, 2021
Place: Delhi


Vivek Kumar
Liquidator of Mount Everest Realtors Private Limited
IBBI/IPA-002/IP-N00008/2016-2017/10008